

**NATIONAL CONSUMER DISPUTES REDRESSAL COMMISSION
GOVERNMENT OF INDIA**

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NEW DELHI-110023

No.A-2/Listing/NCDRC/2021

06.04.2021

NOTICE

The Government of India, Ministry of Personnel, Public Grievances & Pensions, Department of Personnel & Training, vide its Office Memorandum No.12/4/2020-JCA dated 31st March, 2021, has declared Wednesday, the 14th April, 2021, as a public holiday on account of the birthday of Dr. B. R. Ambedkar, for all Central Government Offices by invoking the powers under Section 25 of Negotiable Instruments Act, 1881.

Accordingly, the Registry of the National Commission will remain closed on 14th April, 2021.

Further, the Hon'ble President, National Commission has directed that the cases which are listed for hearing before the Hon'ble National Commission on 14th April, 2021 shall be adjourned and will now be listed for hearing on 15th April, 2021 along with the matters which are already listed for 15th April, 2021.

This issues with the approval of the Hon'ble President.

By Order



(Iqbal Ahmed)
Deputy Registrar

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Copy to:-

1. The Joint Registrar. National Commission
2. Sr. PPS to Hon'ble President – for information.
3. PSs to Hon'ble Member(s) –for bringing the contents of the
Notice to the knowledge of the Hon'ble Member(s).
4. Assistant Registrars/PPS to Hon'ble President, NCDRC/Section Officers/OSDs.
5. Section Officer (IT) – for uploading the Notice on the website of the National
Commission.
6. Notice Board/Main Entrance.


06/04/2021
(Iqbal Ahmed)
Deputy Registrar